SHRI KANWAR LAL GUPTA: We want a full-fledged discussion.

श्री मनीराम बागड़ी (मथुरा) : अध्यक्ष महोदय, मेरा प्वाइंट आफ आर्डर है। आप कुछ आदमियों को इजाजत देते हैं लेकिन बाकी लोगों की बातें नहीं सुनते हैं। एक तरफ से बात उठती है कि आर०एस० एस० का मेम्बर बनने के लिए कहा जा रहा है और एक तरफ से इन्दिरा वाली बात उठती है। यह दोनों ठीक हैं—दोनों को उठाने देना चाहिए। इनको एक दूसरे से दबाया न जाये। दोनों बातें खतरनाक हैं। देश जल रहा है, इंसानियत कत्ल हो रही है और लोक सभा चुप रहे—यह नही हो सकता है। आप रोक नहीं सकते।

MR SPEAKER: I have accepted that it is a matter of great importance. This morning I contacted the Prime Minister. I thought there was no point in discussing the matter without getting the book. I have requested the Prime Minister to get the book so that there could be a truthful discussion, not a wild discussion, so that we may get all the material. Let all the sides have an opportunity of getting, collecting, all the material. I do not merely want the members to shout against one another . . . (*Interruptions*) I do not know who is a CIA agent and who is not. The matter is of very great importance. If it is true, it is one thing. If it is false, it is a slur on our country. If it is true, it is a sale of our country's prestige. Therefore, I am going to take a very serious note of it. I will give the House full opportunity to discuss it. I have requested the Prime Minister to get the book and he has promised to get it.

---

श्री राज नारायण (रायबरेली) : अध्यक्ष महोदय, मैं आपको धन्यवाद देता हूं कि आपने इस बात की कोशिश की कि सारी जानकारी सच्ची मिल जाए। मैंने 377 में एक सवाल दिया......

MR. SPEAKER: We are going to have a discussion on that.

श्री राज नारायण : मेरे साथी और मैं खुद कल अपने निर्वाचन क्षेत्र, राय बरेली गया था। मैं मेल से आने वाला था लेकिन वाराणसी से कार से आ गया, चार घंटा पहले। (व्यवधान)

श्री सुरेन्द्र विक्रम सिंह (शाहजहांपुर) : अध्यक्ष महोदय, मुझे जान से मार देने का प्लान बनाया जा रहा है इसलिए मैं आपको इन्फार्म करना चाहता हूं। मैं पहली तारीख को आने वाला था लेकिन पहले चला आया। (व्यवधान) एक आदमी पकड़ा गया है, उसने कबूल किया है कि चोरी डकैती करने के लिए वह नहीं बैठा हुआ था, मुझे जान से मार देने के लिए बैठा था। (व्यवधान)

MR. SPEAKER: You seem to think that the House can be taken like that. You give notice.

SHRI SHYAMNANDAN MISHRA: This is a very serious matter.

MR. SPEAKER: Let him give in writing.

(*Interruptions*)

---

**13.12 hrs.**

## PAPERS LAID ON THE TABLE

### STATEMENT RE: SUPPLY OF COAL TO THERMAL POWER STATIONS

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): I beg to lay on the Table a statement (Hindi and English versions) regarding supply of coal to Thermal Power Stations. [Placed in Library. *See* No. LT-4267-79.]

### NOTIFICATION UNDER PASSPORTS ACT, 1967.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): On behalf of Shri Atal Bihari Vajpayee, I beg to lay on the Table a copy of the Passport (Second Amendment) Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 82(E) in Gazette of India dated the 28th February, 1979, under sub-section (3) of section 24 of the Passports Act, 1967. [*Placed in Library. See* No. LT-4268/79.]

### REPORT OF THE COURT OF INQUIRY ON ACCIDENT AT CENTRAL SAUNDA COLLIERY

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table a copy of the Re-